

12.15 hrs.

PAPERS LAID ON THE TABLE

EXPORT OF POWER TRANSFORMERS
(QUALITY AND INSPECTION) RULES,
1977

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): I beg to lay on the Table a copy of the Export of Power Transformers (Quality Control and Inspection) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 2275 in Gazette of India dated the 9th July, 1977, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in library. See No. LT-860/77.]

NOTIFICATIONS UNDER CUSTOMS ACT
1962 AND LIFE INSURANCE CORPORATION
ACT, 1956

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table—

- (1) A copy of Notification No. 537(E) (Hindi and English versions) published in Gazette of India dated the 21st July, 1977, under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [Placed in library. See No. LT-861/77.]
- (2) A copy of Notification No. G.S.R. 581 (Hindi and English versions) published in Gazette of India dated the 7th May, 1977, under sub-section (4) of section 43 of the Life Insurance Corporation Act, 1956. [Placed in library. See No. LT-862/77.]

12.16 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from

the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Cardamom (Amendment) Bill, 1977, which was passed by the Lok Sabha at its sitting held on the 19th July, 1977, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of business in the Rajya Sabha, I am directed to return herewith the Nagaland Appropriation (No. 2) Bill, 1977, which was passed by the Lok Sabha at its sitting held on the 25th July, 1977, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12-16-1/2 hrs.

ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the Appropriation (No. 2) Bill, 1977 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd July, 1977.

12.17 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported resentment against the use of the book entitled "A Modern